

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 235**

**TO BE ANSWERED ON THE 27TH NOVEMBER, 2024/ AGRAHAYANA 6, 1946
(SAKA)**

ASSISTANCE FOR STRAY ANIMALS UNDER SDRF

235 # SHRI CHUNNILAL GARASIYA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether in view of the non-availability of adequate resources with the rural local bodies, Government proposes to make provisions under the State Disaster Response Fund (SDRF) norms to provide assistance for the stray cattle in the rural areas considering that there is no provision in the SDRF norms to provide assistance for stray animals, at present;

(b) if so, the time by when; and

(c) if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (c): There is no specific provision under the scheme of State Disaster Response Fund (SDRF) and National Disaster Response Fund (NDRF) for stray animals. However, financial assistance by way of gratuitous relief is provided to the small and marginal farmers for the loss of milch animal, draught animals used for haulage.

Besides, the animal Welfare Board of India (AWBI) under the ministry of Fisheries, Animal Husbandry and Dairying, recognizes the Animal Welfare

Organizations, including Gaushalas, which are maintaining animal shelters. The State Governments, as per their mandate, are providing assistance for establishment of shelter to keep the stray animals. Moreover, Animal Welfare Board of India (AWBI) is providing grants for Shelter House for looking after the animals, Procurement of Ambulance Services to rescue and treatment of Animals in Distress, Relief to Animals during Natural Calamities.
